

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2017 &
IA Nos. 1131 & 1132 of 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Sai Service Private Limited

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Shivankur Shukla for R-1
Mr. Krishna Dayama for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on
09.12.2019.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj